

ITEM NO.16

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10490/2023

[Arising out of impugned final judgment and order dated 25-05-2023 in CRLA No. 8093/2008 passed by the High Court of Judicature at Allahabad]

DINESH KUMAR YADAV

PETITIONER(S)

VERSUS

KRISHNA KUMAR & ORS.

RESPONDENT(S)

(IA No. 160389/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 160387/2023 - EXEMPTION FROM FILING O.T., IA No. 4701/2024 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Crl) No. 7385/2024 (II)

(IA No. 109992/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 109995/2024 - EXEMPTION FROM FILING O.T.)

Date : 21-01-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Jayesh K. Unnikrishnan, Adv.
Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Mr. Amit Singh, Adv.
Ms. Sasmita Tripathy, Adv.
Ms. Goutami Buddhapriya, Adv.
Ms. Gitanjali Tripathy, Adv.

Mr. Sidharth Luthra, Sr. Adv.
Mr. Santosh Kumar, Adv.
Mr. Ayush Anand, AOR
Ms. Bhavya Tyagi, Adv.
Mr. Monu Kumar, Adv.

Mr. Kartikeya Dang, Adv.
Mr. Abhishek Manchanda, Adv.

For Respondent(s) :

Mr. Garvesh Kabra, AOR
Ms. Charu Singhal, Adv.
Mr. Antrish Singh, Adv.
Mr. Avanish Deshpande, Adv.

Mr. Siddarth Luthra, Sr. Adv.
Mr. Santosh Kumar, Adv.
Ms. Bhavya Tyagi, Adv.
Ms. Ashta Arya, Adv.
Mr. Hirnimal Singh, Adv.
Mr. Krishan Kant Kumar, Adv.
Ms. Neelam Singh, AOR

Mr. Jayesh K. Unnikrishnan, Adv.
Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Mr. Amit Singh, Adv.
Ms. Sasmita Tripathy, Adv.
Ms. Goutami Buddhapriya, Adv.
Ms. Gitanjali Tripathy, Adv.

The Court made the following
O R D E R

1. Not taken up.
2. List on 18.02.2025.

(POOJA SHARMA)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)